परिवहन, विमान चालन, नौवहन और पर्यटन मंत्री (श्री एन० संजीव रेड्डी) : जी नहीं । मध्य प्रदेश में या भारत के अन्य भागों में पर्यटकों को नि:शुल्क ठहरने की सुवि-धार्ये देने के लिये धमँशालाओं के समान विश्राम गृह बनाने का भारत सरकार का कोई प्रस्ताव नहीं है।

†[THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): No, Sir, the Central Government have no proposal to build rest houses on the lines of Dharmsalas for providing free loging facilities to tourists in Madhya Pradesh or in any other part of India.]

PATEL COMMITTEE ON MANAGING AGENCIES

- *115. SHRI BABUBHAI M. CHINAI: Will the Minister of LAW be pleased to state:
- (a) whether the Patel Committee on Managing Agencies has submitted its report; and
- (b) if so, what are its main findings?

THE MINISTER OF LAW (SHRI G. S. PATHAK): (a) and (b) Yes, Sir. Copies of the Report were placed on the Table of the House on the 3rd May, 1966.

*116. [Transferred to the 11th May, 1966.]

Introduction of statutory rationing

*117. {SHRI M. N. GOVINDAN *117. { NAIR : SHRI JAGAT NARAIN :

Will the Minister of FOOD, AGRI-CULTURE, COMMUNITY DEVE-LOPMENT AND COOPERATION be pleased to state:

- (a) whether it is a fact that the scheme to introduce statutory rationing in urban centres with a population of one lakh and more has not yet been implemented in many centres?
- (b) if so, what are the reasons therefor;
- (e) when the scheme is expected to be implemented in full?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI P. GOVINDA MENON): (a) Yes, Sir.

(b) and (c) Sufficient stocks of foodgrains have to be built up for maintaining regular supplies to the ration shops before the introduction of statutory rationing. This is being done in a phased manner and statutory rationing is also being extended gradually to more and more cities and towns. It is not possible to give any exact date by which the scheme will be implemented in

राजस्थान में चने का सड़ना

*118. श्री महाबीर दास : क्या खाद्य, कृषि, सामुदायिक विकास और सहकार मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार का ध्यान दिल्ली के हिन्दी दैनिक "हिन्दुस्तान" दिनांक 7 अप्रैल, 1966 के पृष्ठ 4 पर कालम 3 में "राजस्थान में चना सड़ रहा है" शीर्षक से प्रकाशित समाचार की ओर आकर्षित कराया गया है; और
- (ख) यदि हां, तो क्या सरकार ने यह नीति निर्धारित की है कि चना राजस्थान से अन्य राज्यों को न भेजने दिया जाए ?

†[GRAM ROTTING IN RAJASTHAN

- *118. SHRI MAHABIR DASS: Wilt the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state:
- (a) whether Government's attention has been drawn to the news item published under the heading "Rajasthan main chana sar raha hai (gram is rotting in Rajashan)" at page 4, column 3 of a Delhi Hindi daily "Hindustan" dated the 7th April, 1966; and
- (b) if so, whether Government have laid down a policy that gram should not be allowed to be sent from Rajasthan to other States?

खाद्य, कृषि, सामुदायिक विकास और सहकार मंत्रालय में राज्य मंत्री (श्री पी॰ गोविन्द मेनन) : (क) जी हां।